Government of India Ministry of Finance Department of Financial Services

LOK SABHA

Unstarred Question No. 1307 Answered on Monday, December 6, 2021/Agrahayana 15, 1943 (Saka)

Allocation of Funds from NABARD

1307. SHRI RAMESH CHANDER KAUSHIK: SHRI DILIP SAIKIA:

Will the Minister of FINANCE be pleased to state:

- (a) the amount of funds allocated to Haryana and North Eastern States including Assam by NABARD since the year 2014;
- (b) whether the Government has received any complaint in this regard;
- (c) if so, the details thereof;
- (d) whether the Government has fixed any accountability of anyone in this regard; and
- (e) it so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD)

- (a): The details of funds allocated to Haryana and North Eastern States, including Assam by NABARD since 2014 under different funds/activities are given at Annexure.
- (b) to (e): NABARD, which is an All India Financial Institution for Agriculture and Rural Development sector works in close coordination with the State Governments in sourcing of project proposals under various schemes such as RIDF, LTIF, MIF, WIF, NIDA, TDF, etc. implemented by them. Post sanction and disbursement of the funds, NABARD monitors implementation and progress of the various schemes in close coordination with the implementing Departments of the State Governments. They also work closely with the Government of India (GoI) and share their reports from time to time.

The GoI has also launched a Centralised Public Grievance Redress and Monitoring System (CPGRAMS), an online web-enabled system to enable submission of grievances with the facility of tracking on real time basis. Concerned Ministries/ Departments/ Organisations under GoI scrutinize and take actions for speedy and favourable redressal of the grievances received through this portal.

Also, complaints in regard to various issues relating to agriculture credit received by Government/RBI are taken up for appropriate redressal.

Annexure

Funds Allocated to Haryana and North Eastern States under various Funds (2014-15 onwards)

(Rs. in crore)

States	Refinance	RIDF	Other Business Funds*	Development Programmes \$
Assam	5,119	7,136	1,312	39
Arunachal Pradesh	33	1,862	11	18
Manipur	108	513	423	30
Meghalaya	277	1,062	13	37
Mizoram	478	1,216	121	26
Nagaland	197	131	8	28
Sikkim	104	412	217	32
Tripura	1,713	1,904	30	2
Haryana	52,326	7,387	45,627	58

^{*} include NABARD Infrastructure Development Fund (NIDA), Credit Facilities to Federations (CFF), Direct Refinance Assistance (DRA) to Co-operative Banks, Financial Inclusion Fund (FIF), Warehouse Infrastructure Fund (WIF), Food Processing Fund (FIF), Long Term Irrigation Fund (LTIF) & Micro-Irrigation Fund (MIF)

\$ includes Farmer Producer Organizations (FPO) promotion, climate change fund, National Adaptation Fund for Climate Change (NAFCC), Tribal Development Fund (TDF), Watershed Development Fund (WDF) & Farm Sector Promotion Fund (FSPF)